

(iii) The Light Diesel Oil (Fixation of Ceiling Prices) Amendment Order, 1981, published in Notification No. G.S.R. 16(E) in Gazette of India dated the 12th January, 1981.

(iv) The Furnace Oil (Fixation of Ceiling Prices and Distribution) Amendment Order, 1981, published in Notification No. G.S.R. 17(E) in Gazette of India dated the 12th January, 1981.

[Placed in Library. See No. LT-1778/81].

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Fertilizer Corporation of India Limited, New Delhi, for the year 1979-80.

(ii) Annual Report of the Fertilizer Corporation of India Limited, New Delhi, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1779/81].

(Interruptions)

MR. SPEAKER: You read that rule and then come to me.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, yesterday you allowed laying of the Ordinances on the Table of the House to be opposed.

MR. SPEAKER: I know the rules.

(Interruptions)

SHRI JYOTIRMOY BOSU: Here the question is of 20 per cent rise in kerosene and diesel oil prices.

MR. SPEAKER: You just read Rule 305(c) and come to me.

रामावतर शास्त्री (पटना) :

प्रिविलेज मोशन ग्रूप ने एक्सेप्ट किया, रिजॉक्ट किया, क्या किया ?

SHRI JYOTIRMOY BOSU: I want to make one submission.

MR. SPEAKER: No.

SHRI JYOTIRMOY BOSU: At this age you are handsome and you are pretending ...

(Interruptions)

NOTIFICATION UNDER COMPANY SECRETARIES ACT AND REPORT OF SEVENTH GENERAL ELECTIONS, VOL. II

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): I beg to lay on the Table:—

(1) A copy of the Company Secretaries Regulations, 1981 (Hindi and English versions) published in Notification No. 41/1/80-CL. V. (ICSI No. 1 of 1981) in Gazette of India dated the 1st January, 1981, under sub-section (4) of section 39 of the Company Secretaries Act, 1980. [Placed in Library. See No. LT-1780/81.]

(2) A copy of the Report (Hindi and English versions) on the Seventh General Elections to the House of the People in India 1980—Volume VI (Statistical). [Placed in Library. See No. LT-1781/81.]

REVIEW ON AND ANNUAL REPORT OF HINDUSTAN INSECTICIDES LTD., NEW DELHI

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): On behalf of Shri Dalbir Singh, I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Hindustan Insecticides Limited, New Delhi, for the year 1979-80.

(ii) Annual Report of the Hindustan Insecticides Limited, New Delhi, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for

delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-1782/81].

14.10 hrs.

ASSENT TO BILLS

SECRETARY: Sir, I lay on the Table the Appropriation (No. 4) Bill, 1980, passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 12th December, 1980.

2. Sir, I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following twenty-one Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 12th December, 1980:—

1. The Advocates (Amendment) Bill, 1980.
2. The Dock Workers (Regulation of Employment) Amendment Bill, 1980.
3. The Hindustan Tractors Limited (Acquisition and Transfer of Undertakings) Amendment Bill, 1980.
4. The Mica Mines Labour Welfare Fund (Amendment) Bill, 1980.
5. The Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum, Bill, 1980.
6. The Territorial Army (Amendment) Bill, 1980.
7. The Smugglers and Foreign Exchange Manipulators (Forfeiture of Property) Amendment Bill, 1980.
8. The Company Secretaries Bill, 1980.
9. The Bengal Chemical and Pharmaceutical Works Limited

(Acquisition and Transfer of Undertakings) Bill, 1980.

10. The Auroville (Emergency Provisions) Bill, 1980.
11. The Monopolies and Restrictive Trade Practices (Amendment) Bill, 1980.
12. The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 1980.
13. The Jute Companies (Nationalisation) Bill, 1980.
14. The Code of Criminal Procedure (Amendment) Bill, 1980.
15. The Maruti Limited (Acquisition and Transfer of Undertakings) Bill, 1980.
16. The National Security Bill, 1980.
17. The Payment of Bonus (Second Amendment) Bill, 1980.
18. The Bird and Company Limited (Acquisition and Transfer of Undertakings and Other Properties) Bill, 1980.
19. The Tea (Amendment) Bill, 1980.
20. The Forest (Conservation) Bill, 1980.
21. The Hind Cycles Limited and Sen-Raleigh Limited (Nationalisation) Bill, 1980.

(Interruptions)

MR. SPEAKER: We will take it up in the Committee.

SHRI JYOTIRMOY BOSU (Diamond Harbour): I got a copy of the Gazette Notification here. I want to assist you.

MR. SPEAKER: Now, Call Attention.

SHRI JYOTIRMOY BOSU: In that there is a serious irregularity in the Papers being Laid on the Table of the House about the kerosene and diesel oil prices.